



Tel/Fax 0731-2495555

## Government of India

Office of the Chief Commissioner of Income Tax, Ayakar Bhawan, Opposite White  
Church, Indore

### Advertisement

Applications in the **prescribed proforma** are invited from the eligible aspirants for

#### Appointment as Junior/Senior Standing Counsels

For representing the offices of Income Tax Department before Hon'ble Madhya Pradesh High Court in direct taxes matters falling under the jurisdiction of Chief Commissioner of Income Tax, Indore.

#### Eligibility qualifications :

**A. Junior Standing Counsel:** In order to be eligible for appointment as Junior Standing Counsel a person should

- i. be enrolled/registered as an advocate with the High Court
- ii. have a minimum experience of three years of handling preferably direct tax matters before High Courts or Tribunals.

OR

Have been an officer of the Income-Tax Department who retired/resigned from the post of Additional CIT or below and is enrolled/registered as an advocate in the High Court. Provided that he has not been removed/dismissed or compulsorily retired from service on account of disciplinary action against him and no disciplinary proceeding under service rules or pension rules is pending against him.

**B. Senior Standing Counsels:** In order to be eligible for appointment as Senior Standing Counsel a person should

- i. be enrolled/registered as an advocate with the High Court
- ii. have a minimum experience of five years of handling direct tax matters before High Courts or Tribunals.

OR

Have been an officer of the Income-Tax Department who retired/resigned from the post of Commissioner of Income-Tax or above or retired/resigned as Member/Chairman of ITAT/Settlement Commission and is enrolled/registered as an advocate in the High Court. Provided that he has not been removed/dismissed or compulsorily retired from service on account of disciplinary action against him and no disciplinary proceeding under service rules or pension rules is pending against him.

The **prescribed proforma**, schedule of fees and allowances and other necessary details can be obtained from **Smt. Meena Bhojwani, ITO(Tech), Room No. 117, O/o Chief Commissioner of Income Tax, Ayakar Bhawan, Opposite White Church, Indore** or can also be down loaded from the official website of Income Tax department [www.incometaxindia.gov.in](http://www.incometaxindia.gov.in). The duly filled in proforma should reach this office at above address on or before 28/08/2009.

Vinay Kumar Karan  
Additional Commissioner of Income Tax (Hq)(Admin)  
O/o Chief Commissioner of Income Tax, Indore  
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